

**In the National Company Law Tribunal, Jaipur**

**Item No.207**

**CP No. 13/213-221/JPR/2018**

**UNDER SECTION 213 (b) and 216, 221 OF COMPANIES ACT, 2013**

**In the matter of:**

**M/s Krishna Sales Corporation & Ors. ....Applicant/Petitioners  
VS.**

**M/s The Rajasthan Industrial Gases Ltd. & Anr. ....Respondent**

**Order delivered on 04.09.2019**

**Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER  
SH. RAGHU NAYYAR, TECHNICAL MEMBER**

For Petitioner (s) : Naresh Kumar Sejvani, Adv.  
For Respondent(s) : R.K. Salecha, Adv.  
Tanisha Khubchandani, Adv.  
Rajendra K. Salecha, Adv.

**ORDER**

Learned counsels for both the parties are present. At the request of learned counsel for the respondent, post the matter on 27.09.2019.

Sd —

**(RAGHU NAYYAR)  
TECHNICAL MEMBER**

Sd —

**(DR. POONDLA BHASKARA MOHAN)  
JUDICIAL MEMBER**